THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) to (c) India's exports of leather and leather products during April-August, 2001 was of US \$ 845.74 million against US \$ 828.21 million during the corresponding period of last year, thus recording a positive growth of 4.64%. Council for Leather Exports has brought to the notice of the Government that while companies like timber Land have suspended their further procurement of shoes and leather products from India, some other companies have expressed their concern over the use of cow leather in the manufacture of shoes and other accessories.

(d) Government have taken a number of steps including establishing of contacts with such multi-national organisations and addressing of issues raised by these organisations and undertaking product specific export promotion programmes in the overseas markets, inviting delegations from abroad and stepping up of marketing promotion efforts in the US and Japanese markets as well as consolidation in European market.

WTO influence on government policy

†2309. SHRIMATI SAVIT SHARDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that on account of World Trade Organisation Government's policies are adversely affecting the common people specially the farmers, workers, artisans and labourers:
- (b) if so, whether Government are considering to take any concrete steps to provide benefits to the common people; and
- (c) if so, the details thereof and by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) No, Sir.

(b) and (c) Do not arise.

Probe into price movements of pharmaceutical majors

2310. SHRI K. B. KRISHNA MURTHY: Will the Minister of FINANCE be pleased to state:

[†]Original notice of the question was received in Hindi.